

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

23

O.A.NO.1918/2002
M.A.NO.1532/2003

Friday, this the 23rd day of January, 2004

Hon'ble Shri Justice V.S.Aggarwal, Chairman
Hon'ble Shri S.A.Singh, Member (A)

Shri Pramod Kumar
S/o Shri Yatinder Kumar,
Trained Graduate Teacher (Science),
Science Branch,
Amar Colony, Lajpatnagar IV,
New Delhi 110024.

Presently: r/o 61, Lane NO.2,
Krishna Nagar,
New Delhi-110 029.

..Applicant

(By Advocate: Shri B.S.Mainee)

Versus

1. Govt. of National Capital Territory of Delhi
Through its Chief Secretary
Delhi Government, Indraprastha Sachivalya,
I.P.Estate, New Delhi.
2. The Secretary (Health and Public Administration)
Govt. of National Capital Territory of Delhi,
5, Shyam Nath Marg, Delhi.
3. The Director of Education,
Directorate of Education,
Old Secretariat
New Delhi.

..Respondents

(By advocate: Shri George Paracken)

O R D E R (ORAL)

Shri Justice V.S.Aggarwal:

The sole controversy left was about the prayer of the applicant to be promoted. Learned counsel for the respondents informed us that he was considered in the Departmental Promotion Committee meeting on 25.6.2001 and ignored.

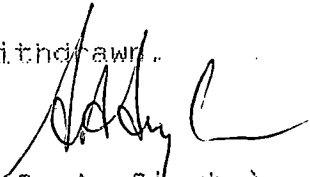
2. Learned counsel for applicant states that he may be permitted to withdraw the present application with




(2)

right to challenge the order/decision of respondents, ignoring the applicant for promotion on 25.6.2001 because learned counsel states that applicant is not being considered after he was considered in the Departmental Promotion Committee meeting held on 25.6.2001 and ignored. Allowed as prayed.

3. Subject to aforesaid, dismissed as withdrawn.


(S. A. Singh)
Member (A)


(V.S. Aggarwal)
Chairman

/kdr/